

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CA No. 145/2015

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: M/s. Veracity Landmark Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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none present. Issue fresh notice. Adj'd
to 27/6/17.

Sd/-
M. K. Shrawat
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai